THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong 8th December, 2023.

No.HCM.II/123/2015/Pt/Estt./186: The High Court of Meghalaya is pleased to declare the following days to be observed as holidays in the High Court of Meghalaya, Shillong during the year 2024.

Holiday List for the High Court of Meghalaya:

Sl.No	Holiday	Date	Days	Number of Days
1.	New Year's Day	1st January	Monday	1 day
2.	Winter Vacation	2 nd January to 25 th	Tuesday to	24 days
		January	Thursday	
3.	Republic Day	26th January	Friday	1 day
4.	Holi	25th March	Monday	1 day
5.	Good Friday	29th March	Friday	1 day
6.	High Court Holiday	1 st April	Monday	1 day
7.	Id-Ul-Fitr	11 th April	Thursday	1 day
8.	Mahavir Jayanti	21st April	Sunday	1 day
9.	Shad Suk Mynsiem	Date to be notified		1 day
10.	Id-Ul-Zuha	17 th June	Monday	1 day
11.	Rev. Thomas Jones Day	22 nd June	Saturday	1 day
12.	U Tirot Singh Day	17 th July	Wednesday	1 day
13.	Behdienkhlam Festival	Date to be notified		1 day
14.	Independence Day	15 th August	Thursday	1 day
15.	Janmashtami	26 th August	Monday	1 day
16.	Unitarian Day	18th September	Wednesday	1 day
17.	Mahatma Gandhi's Birthday	2 nd October	Wednesday	1 day
18.	Dussehra (Durga Puja)	7 th to 13 th October	Monday to Sunday	7 days
19.	Deepavali	31th October	Thursday	1 day
20.	Guru Nanak's Birthday	15th November	Friday	1 day
21.	Seng Kut Snem	23 rd November	Saturday	1 day
22.	Nongkrem Dance	Date to be notified		1 day
23.	Wangala Dance	Date to be notified		1 day
24.	Pa Togan N Sangma	12 th December	Thursday	1 day
25.	Death Anniversary of "U Soso Tham"	18 th December	Wednesday	1 day
26.	Winter Vacation	23 rd to 31 st	Monday to	9 days
	including Christmas holidays and "U Kiang Nangbah Day"	December	Tuesday	

Restricted Holidays List for the High Court of Meghalaya:

Sl.No	Holiday	Date	Days	Number of Days
1.	Ram Navami	17 th April	Wednesday	1 day
2.	Buddha Purnima	23 rd May	Thursday	1 day
3.	Milad-Un-Nabi or Id-e Milad	16 th September	Monday	1 day

Note: -

- 1. In addition to the aforesaid holidays the High Court shall remain closed on such days as are observed as Local Holidays in Executive Offices and also on days which are observed as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
- 2. If any of the festival does not fall on the date notified above, necessary notification changing the date will be issued in due course of time.

REGISTRAR GENERAL

Memo. No.HCM.II/123/2015/Pt/Estt./186-A Dated, Shillong 8th December, 2023

Copy to: -

- 1. The P.S. to the Hon'ble, the Chief Justice (Acting), High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 2. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 3. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 4. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
- 5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
- 7. The Director, Meghalaya State Judicial Academy, Shillong for favour of kind information.
- 8. All District & Sessions Judges in Meghalaya for favour of kind information.
- 9. The Registrar (Admin.), High Court of Meghalaya, Shillong for favour of kind information.
- 10. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
- 11. The Registrar (Vigilance)-cum-Central Project Coordinator, High Court of Meghalaya, Shillong for favour of kind information.
- 12. The Joint Registrar-cum-OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information.
- 13. The Judicial Magistrate First Class, Mairang District Court for favour of kind information.
- 14. The Judicial Magistrate First Class, Sub-Divisional Court, Sohra/ Amlarem/ Dadenggre for favour of kind information.
- 15. All Registrars/Joint Registrars/Deputy Registrars/Assistant Registrars/Superintendents, High Court of Meghalaya, Shillong for favour kind information.

16. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.

17. The President/Secretary, all Bar Associations in Meghalaya for favour of kind information.

- 18. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
 - 19. Notice board.
 - 20. Office File.

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